

Information Note to the Press (Press Release No. 87/2024)

For Immediate Release


Telecom Regulatory Authority of India

Extension of the last date to receive comments/ counter-comments on TRAI's Consultation Paper on 'Framework for Service Authorisations for provision of Broadcasting Services under the Telecommunications Act, 2023'

New Delhi, 19th November 2024 - The Telecom Regulatory Authority of India (TRAI) released a Consultation Paper on 'Framework for Service Authorisations for provision of Broadcasting Services under the Telecommunications Act, 2023' on 30th October 2024. The last date for receiving written comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 20th November 2024 and for counter-comments as 27th November 2024.

2. Keeping in view the requests of some of the stakeholders for an extension of time for submission of comments, it has been decided to extend the last dates for submission of written comments and counter-comments up to 27th November 2024 and 4th December 2024 respectively. No further requests for extension would be considered.

3. The comments/ counter-comments may be sent, preferably in electronic form at advbcs-2@traigov.in and jtadvisor-bcs@traigov.in. For any clarification / information, Shri Deepak Sharma, Advisor (B&CS), TRAI may be contacted at Telephone Number +91-11-20907774.


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